

present the Fourth Report of the Business Advisory Committee.

SHRI RAM NAIK (Mumbai North) : I am on a point of order. My point of order is that the Item which was listed for Business Advisory Committee Report to be laid on the Table of the House is skipped. Shri Santosh Kumar Gangwar has placed his papers at item No. 7 on the Table of the House. Can we go back? We cannot go back. That is my point of order.

[Translation]

MR. DEPUTY-SPEAKER : There is no point of order in it. In case an hon'ble Member is not present at the time of certain item, he is called later on.

12.04 ½ hrs.

[English]

#### STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

##### Third and Fourth Reports and Minutes

SHRI SONTOSH MOHAN DEO (Silchar) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Standing Committee on Urban & Rural Development:

- (1) Third Report on Demands for Grants 1996-97 of Department of Wastelands Development of Ministry of Rural Areas & Employment.
- (2) Fourth Report on Demands for Grants 1996-97 of Department of Urban Development of Ministry of Urban Affairs & Employment.

12.05 hrs.

[English]

#### STANDING COMMITTEE ON COMMERCE

##### Twenty-sixth Report

SHRI AMAR PAL SINGH (Meerut) : Sir, I beg to lay on the Table a copy of the Twenty-sixth Report (Hindi and English versions) of the Standing Committee on Commerce, on Demands for Grants 1996-97 of Department of Commerce (Ministry of Commerce).

12.05¼ hrs.

[Translation]

#### STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

##### Forty-First and Forty-Second Reports

SHRI MAHADEEPAK SINGH SHAKYA (Etah) : I beg to lay on the Table a copy each (Hindi and English versions) of

the following reports of the Standing Committee on Human Resource Development:—

- (1) Forty-first Report on the Private Universities (Establishment and Regulation) Bill, 1995 which was presented to the Chairman, Rajya Sabha on the 26th March, 1996; when the House was not in Session; and
- (2) Forty-second Report on Demands for Grants 1996-97 of the Department of Indian Systems of Medicine and Homoeopathy (Ministry of Health and Family Welfare).

12.05 ½ hrs.

[English]

#### STANDING COMMITTEE ON INDUSTRY

##### Eighteenth and Nineteenth Reports

SHRI NAWAL KISHORE SHARMA (Alwar) : Sir, I beg to lay on the Table copies (Hindi and English versions) of the Eighteenth and Nineteenth Reports of the Standing Committee on Industry on the Demands for Grants (1996-97) of:

- (i) Ministry of Steel; and
- (ii) Ministry of Mines.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Deputy-Speaker, Sir, what he has said about me should be deleted from the records... (*Interruptions*)

SHRI BASU DEB ACHARIA (Bankura) : I have given a notice to raise a very important issue... (*Interruptions*)

SHRI P.R. DASMUNSI (Howrah) : Sir, I gave a notice to raise a very important matter which relates to the Constitution of India. You have to hear me for two minutes.

MR. DEPUTY-SPEAKER : Listen to me, please.

SHRI BASU DEB ACHARIA : I have given a notice. Allow me to raise the issue, please. It is a very serious matter... (*Interruptions*)

SHRI P.R. DASMUNSI : I have given a notice to raise a very very important matter... (*Interruptions*)

MR. DEPUTY-SPEAKER : Sit down, please. In this way, I will not be able to listen to anyone. I have got a list. I will call each one of you.

... (*Interruptions*)